

- (b) Review by Government on the working of the above Cooperative.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 4535/15/11]
- IV. (i) Outcome Budget, for the year 2011-12, in respect of the Department of Fertilizers in the Ministry of Chemicals and Fertilizers. [Placed in Library. See No. L.T. 4100/15/11]
- (ii) Outcome Budget, for the year 2011-12, in respect of the Department of Pharmaceuticals in the Ministry of Chemicals and Fertilizers. [Placed in Library. See No. L.T. 4250/15/11]
- I. Accounts (2009-10) of IIT, Roorkee and related papers.**
- II. Reports and Accounts (2007-08, 2008-09) of various NIT's and related papers.**
- III. Reports and Accounts (2009-10) of various foundations, universities and related papers.**
- IV. Reports and Accounts (2009-10) of various IIM's and IIT's and related papers.**
- V. Reports and Accounts (2009-10) of various Pratisthan, Trust, University and related papers.**
- VI. Reports and Accounts (2008-09, 2009-10) of various Sarva Shiksha Abhiyan's SSAs and related papers.**
- VII. Report (2009-10) of university of Hyderabad, Hyderabad and related papers.**

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT
(SHRIMATI D. PURUNDESWARI): Sir, I lay on the Table:

- I. A copy each (in English and Hindi) of the following papers, under sub-section (4) of Section 23 of Institute of Technology Act, 1961:
- (a) Annual Accounts of the Indian Institute of Technology, Roorkee, for the year 2009-10, and the Audit Report thereon.
 - (b) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 4258/15/11]
- II. (1) A copy each (in English and Hindi) of the following papers, under sub-section (4) of Section 22 of the National Institutes of Technology Act, 2007:

- (i) (a) Annual Report and Accounts of the National Institute of Technology, Kurukshetra, for the year 2008-09, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute. [Placed in Library. *See* No. L.T. 4067/15/11]
- (ii) (a) Annual Report and Accounts of the National Institute of Technology, Surathkal, Karnataka, for the year 2008-09, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute. [Placed in Library. *See* No. L.T. 4068/15/11]
- (iii) (a) Annual Report and Accounts of the National Institute of Technology, Raipur, for the year 2007-08, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute. [Placed in Library. *See* No. L.T. 4065/15/11]
- (iv) (a) Annual Report and Accounts of the National Institute of Technology, Raipur, for the year 2008-09, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute. [Placed in Library. *See* No. L.T. 4066/15/11]
- (v) (a) Annual Accounts of the Malaviya National Institute of Technology, Jaipur, for the year 2008-09, and the Audit Report thereon.
- (b) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above. [Placed in Library. *See* No. L.T. 4422/15/11]
- III. (i) A copy each (in English and Hindi) of the following papers, under sub-sections (3) and (4) of Section 24 of the Auroville Foundation Act, 1988:
 - (a) Annual Report and Accounts of the Auroville Foundation, Auroville, Tamil Nadu, for the year 2009-10, together with the Audit Report.

- (b) Statement by Government accepting the above Report.
 - (c) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above. [Placed in Library. *See* No. L.T. 4255/15/11]
- (ii) A copy each (in English and Hindi) of the following papers, under sub-section 3 of Section 29 of the Babasaheb Bhimrao Ambedkar University Act, 1994:
 - (a) Annual Report of the Babasaheb Bhimrao Ambedkar University, Lucknow, for the year 2009-10.
 - (b) Review by Government on the working of the above University.
 - (c) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above. [Placed in Library. *See* No. L.T. 4058/15/11]
- (iii) A copy each (in English and Hindi) of the following papers, under sub-section 4 of Section 31 of the Central Universities Act, 2009:
 - (a) First Annual Report of the Central University of Tamil Nadu, Thiruvavur, for the year 2009-10.
 - (b) Review by Government on the working of the above University.
 - (c) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above. [Placed in Library. *See* No. L.T. 4453/15/11]
- (iv) A copy each (in English and Hindi) of the following papers, under sub-section (4) of Section 35 of the Visva Bharati Act, 1984:
 - (a) Annual Report of the Visva-Bharati, Santiniketan, for the year 2009-10.
 - (b) Review by Government on the working of the above University.
 - (c) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above. [Placed in Library. *See* No. L.T. 4055/15/11]
- IV. A copy each (in English and Hindi) of the following papers:
 - (i) (a) Thirty-fifth Annual Report and Accounts of the Indian Institute of Management (IIM), Bangalore, for the year 2009-10, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (i) (a) above. [Placed in Library. See No. L.T. 4064/15/11]
- (ii) (a) Forty-eighth Annual Report and Accounts of the Indian Institute of Management (IIM), Ahmedabad, for the year 2009-10, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (ii) (a) above. [Placed in Library. See No. L.T. 4063/15/11]
- (iii) (a) Annual Report of the Indian Institute of Technology, Kharagpur, for the year 2009-10.
- (b) Statement by Government accepting the above Report. [Placed in Library. See No. L.T. 4262/15/11]
- (iv) (a) Annual Report of the Indian Institute of Technology, New Delhi, for the year 2009-10.
- (b) Statement by Government accepting the above Report. [Placed in Library. See No. L.T. 4052/15/11]
- (v) (a) Annual Report of the Indian Institute of Technology, Kanpur, for the year 2009-10.
- (b) Statement by Government accepting the above Report. [Placed in Library. See No. L.T. 4051/15/11]
- (vi) (a) Annual Report of the Indian Institute of Technology, Bombay, for the year 2009-10.
- (b) Annual Accounts of the Indian Institute of Technology, Bombay, for the year 2009-10, and the Audit Report thereon, under sub-section (4) of Section 23 of the Institutes of Technology Act, 1961.
- (c) Statement by Government accepting the above Report.
- (d) Statement giving reasons for the delay in laying the papers mentioned at (vi) (b) above. [Placed in Library. See No. L.T. 4050/15/11]

- V. (i) (a) Annual Report of Maharshi Sandipani Rashtriya Veda Vidya Pratishthan, Ujjain, for the year 2009-10.
- (b) Annual Accounts of Maharshi Sandipani Rashtriya Veda Vidya Pratishthan, Ujjain, for the year 2009-10 and the Audit Report thereon.
- (c) Statement by Government accepting the above Report.
- (d) Statement giving reasons for the delay in laying the papers mentioned at (vii) (a) and (b) above. [Placed in Library. See No. L.T. 4059/15/11]
- (ii) (a) Annual Report and Accounts of the National Book Trust, New Delhi, for the year 2009-10, together with Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (viii) (a) above. [Placed in Library. See No. L.T. 4049/15/11]
- (iii) (a) Annual Report and Accounts of the National University of Educational Planning and Administration (NUEPA), New Delhi, for the year 2009-10, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (ix) (a) above. [Placed in Library. See No. L.T. 4257/15/11]
- VI. (i) (a) Annual Report and Accounts of the Sarva Shiksha Abhiyan, Union Territory Mission Authority, Andaman and Nicobar Islands, for the year 2009-10, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (x) (a) above. [Placed in Library. See No. L.T. 4053/15/11]

- (ii) (a) Annual Report and Accounts of the Sarva Shiksha Abhiyan State Mission Authority, Manipur, for the year 2008-09, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (xi) (a) above. [Placed in Library. See No. L.T. 4054/15/11]
- (iii) (a) Annual Report and Accounts of the Sarva Shiksha Abhiyan of the U.P. Education for All Project Board, Lucknow, for the year 2009-10, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (xii) (a) above. [Placed in Library. See No. L.T. 4044/15/11]
- (iv) (a) Annual Report and Accounts of the Sarva Shiksha Abhiyan State Mission Authority, Nagaland, for the year 2008-09, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (xiii) (a) above. [Placed in Library. See No. L.T. 4047/15/11]
- (v) (a) Annual Report and Accounts of the Sarva Shiksha Abhiyan (SSA), Uttarakhand Sabhi Ke Liye Shiksha Parishad, Dehradun, for the year 2009-10, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (xiv) (a) above. [Placed in Library. See No. L.T. 4046/15/11]
- (vi) (a) Annual Report and Accounts of the Axom Sarba Shiksha Abhijan Mission, Guwahati, for the year 2009-10, together with the Auditor's Report on the Accounts.

- (b) Statement by Government accepting the above Report.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (xv) (a) above. [Placed in Library. See No. L.T. 4045/15/11]
- VII. (a) Thirty-fifth Annual Report of the University of Hyderabad, Hyderabad, for the year 2009-10.
- (b) Review by Government on the working of the above University.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (xvi) (a) above. [Placed in Library. See No. L.T. 4056/15/11]

**Outcome Budget (2011-12) of DIT in the Ministry of
Communications and Information Technology**

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI GURUDAS KAMAT): Sir, I lay on the Table, a copy (in English and Hindi) of the Outcome Budget, for the year 2011-12, in respect of the Department of Information Technology in the Ministry of Communications and Information Technology. [Placed in Library. See No. L.T. 4069A/15/11]

- I. **Notifications of the Ministry of Communications and Information Technology**
- II. **Report and Accounts (2009-10) of BSNL, New Delhi and related papers.**
- III. **Report and Accounts (2009-10) of MTNL, New Delhi and related papers.**
- IV. **Outcome Budget (2011-12) of DOP, Ministry of Communications and Information Technology.**

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): Sir, on behalf of Shri Sachin Pilot, I lay on the Table:

- I. (i) A copy (in English and Hindi) of the Ministry of Communications and Information Technology (Department of Telecommunications) Notification F.No.116-1/2010-MN, dated the 24th November, 2010, publishing the Telecommunication Mobile Number Portability (Second Amendment) Regulations, 2010, under Section 37 of the Telecom